

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS.203-204 OF 2002

STATE OF U.P.

Appellant (s)

VERSUS

KISHAN PAL & ORS.

Respondent(s)

Date: 22/08/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE P.P. NAOLEKAR
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Mohd. Fuzail Khan,Adv.
Mr. Anuvrat Sharma,Adv.
Mr. Jatinder Kumar Bhatia,Adv.

For Respondent(s) Mr. Hariom Yaduwanshi,Adv.
Dr. Monika Gosain,Adv.
Mr. Ranbir Singh Yadav,Adv.

UPON hearing counsel the Court made the following
ORDER

Two weeks' time is allowed to file additional
documents.

Place the appeals thereafter.

[T.I. Rajput]
A.R.-cum-P.S.

[Om Prakash]
Court Master